

Central Administrative Tribunal
Principal Bench, New Delhi.

DA-1675/98

(20)

New Delhi this the 3rd day of February, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Birendra Singh,
S/o Sh. Bhooji Singh,
R/o 940, Sector-8,
R.K. Puram, New Delhi.

.... Applicant

(Present none even on second call)

versus

The General Manager,
Northern Railway,
Baroda House,
New Delhi.

.... Respondent

(through Sh. B.S. Jain, Advocate)

Order(oral)

None was present on 02.02.2000 even on second call. Today also none is present on behalf of applicant. In the circumstances, it appears that the applicant is not interested in pursuing this case further. The O.A. is, therefore, dismissed for default and non-prosecution.

A. Vedavalli
(Dr. A. Vedavalli)
Member(J)

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